

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/2473 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati the 4th April, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJK/Esstt./3867, dtd. 29.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.04.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 2474 /A, dated 04-04-2025

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)